

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

CP/21/49/2018
in
OA/21/261/2018 &
MA/21/391/2018

Dated: 26.07.2018

BETWEEN

C. Jangaiah,
S/o. C. Komraiah,
Aged about 54 years,
Occ: Pro Commercial Clerk,
O/o. Chief Booking Supervisor,
Secunderabad Railway Station,
Secunderabad.

....Applicant

AND

1. Union of India rep. by
Vinod Kumar, General Manager,
South Central Railways, Rail Nilayam,
Secunderabad – 500 071.
2. The Divisional Railway Manager,
South Central Railways,
Sanchalan Bhavan, Secunderabad – 71.
3. The Chief Personnel Officer,
South Central Railways, Secunderabad – 71.
4. The Chief Booking Supervisor,
South Central Railways, Secunderabad.

.....Respondents

(The Respondents Nos.2 to 4 are not necessary parties)

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondents : Mrs. A.P. Lakshmi, SC for Rlys.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MR. BV. SUDHAKAR , ADMN. MEMBER

ORAL ORDER

(Per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Both side counsel present.

2. It is submitted by learned counsel appearing on either side that the order, in respect of which the Contempt Petition is filed, has been complied with. Hence, the Contempt Petition is closed. MA/21/391/2018 stands closed.

(B.V. SUDHAKAR)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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